

**IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH 'G', NEW DELHI**

**Before Sh. Kul Bharat, Judicial Member  
Dr. B. R. R. Kumar, Accountant Member**

**ITA No. 830/Del/2021 : Asstt. Year : 2015-16**

M/s Silver Arrow Automobiles Pvt. Ltd., 50B, Diplomatic Enclave, Chankapuri, New Delhi-110021	Vs.	Pr. CIT-7, New Delhi-110002
<b>(APPELLANT)</b>		<b>(RESPONDENT)</b>
<b>PAN No. AARCS3320B</b>		

**Assessee by : Ms. Aayushi Gupta, CA  
Revenue by : Sh. Vivek Anand Ojha, CIT-DR**

<b>Date of Hearing: 27.02.2024</b>	<b>Date of Pronouncement: 09.05.2024</b>
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**ORDER**

**Per Dr. B. R. R. Kumar, Accountant Member:**

The present appeal has been filed by the assessee against the order of Id. PCIT-7, New Delhi dated 19.03.2021.

2. During the hearing, the Id. Counsel for the assessee submitted that they may be permitted to withdraw their appeal. The Id. DR did not object for withdrawal.

3. In the result, the appeal of the assessee is dismissed as withdrawn.

Order Pronounced in the Open Court on 09/05/2024.

Sd/-

**(Kul Bharat)  
Judicial Member**

**Dated: 09/05/2024**

\*Subodh Kumar, Sr. PS\*

Sd/-

**(Dr. B. R. R. Kumar)  
Accountant Member**